

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 219

CP-28(ND)/2016

CA-807/2020, CA-825/2020, CA-1/2021,

CA-114/2021, CA-126/2021

IN THE MATTER OF:

Sh. Rajeev Behl

...

Applicant/Petitioner

Versus

M/s. Realtech Infrastructure Ltd. & Ors.

...

Respondent

Under Section: 397/398

Order delivered on 10.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ

HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH

HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent : Adv. Saurabh D. Karan Singh

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

CA-807/2020, CA-825/2020, CA-1/2021, CA-114/2021, CA-126/2021:

List the matter for further hearing on 18.07.2024 at 3:30 pm.

Sd/-

**(SUBRATA KUMAR DASH)
MEMBER (T)**

Sd/-

**(ASHOK KUMAR BHARDWAJ)
MEMBER (J)**